

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 2909/2021 IA 273/2022 IA 487/2022 IA 1492/2022
In C.P. (IB)/4537(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: IA 2909/2021 Rupnarayan S. More
IA 273/2022 Rupnarayan S. More Vs.
Teevra Impex Pvt Ltd
IA 487/2022 Rupnarayan S. More Vs.
Aadit Metal Trade Private Limited
IA 1492/2022 Rupnarayan Shankarlal
More Vs. Adit Metal Trade Pvt Ltd
IN THE MATTER OF
Teevra Impex Pvt Ltd
V/s
Aadit Metal Trade Pvt Ltd

Section: Sec 60(5) Sec 43(1) r/w Sec 44 (1) Sec 19(2) U/s 9 of (IBC)

ORDER

Adv. Rahul Darji appeared for Suspended Director in IA 273/2022. List
the matter on **15.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)